

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH,  
KOLKATA

IN THE MATTER OF: Complaint regarding illegal mining, environmental damage, and violation of rights of villagers. Of Kalmong, Under Koida Blok, D.D.M. Koida Dist Sundargarh, Odisha

MOST RESPECTFULLY SHOWETH:

APPLICATION UNDER SECTION 14 & 15 OF THE NATIONAL GREEN  
TRIBUNAL ACT, 2010

MOST RESPECTFULLY SHOWETH:

1. That the present application is being filed by the villagers of Kalamang Village, Koida Block, Sub-Division Bonai, District Sundargarh, Odisha, seeking intervention of this Hon'ble Tribunal against illegal mining and environmental violations by J.S.W Plant.
2. That the Respondent Company is engaged in illegal extraction of iron and manganese without proper authorization and in violation of environmental laws.
3. That no Gram Sabha consent has been obtained prior to such activities, which is mandatory under law, especially in Scheduled Areas.
4. That the Respondent has forcibly occupied forest land as well as land belonging to Scheduled Tribe (S.T.) persons and local villagers without following due legal procedure.
5. That the company has installed screening and washing plants without consent of villagers and without valid environmental clearance.
6. That the activities of the Respondent are causing serious environmental damage, including:
  - o Pollution of Sonanadi River near Kalamang
  - o Adverse impact on wildlife and forest ecology
  - o Degradation of natural resources
7. That the Respondent has failed to provide employment to local villagers despite assurances.
8. That the villagers are being threatened and intimidated by the company using its financial and influential power.
9. That the Respondent company induced villagers to sell their land by false promises, including:
  - o Employment for them and their legal heirs
  - o Transportation work opportunities
  - o Engagement as service providers and contractors
10. That relying upon such assurances, many villagers sold their land, but the company has failed to fulfill its promises, thereby cheating and exploiting the villagers.
11. That the applicants are submitting video evidence which clearly shows illegal mining, land encroachment, and environmental damage caused by the Respondent.
12. That the cause of action is continuing in nature as the illegal activities are still ongoing.

Judicial  
e

Dasharath Naik  
Dhanu Suman Kumudip  
Chhary Kisan Naik  
Patel Patra

रा.ह.अ.पु.क्षे न्या, कोलकाता  
NGT, EZB, KOLKATA  
प्राप्ति सं. / Receipt No. NGT/EZB/KO/11/67  
दिनांक / Date 27/03/2026

13. That the applicants have repeatedly approached the local authorities as well as the district administration by way of written and oral complaints. However, no effective action has been taken till date.
14. That due to inaction of the authorities, the villagers are in a state of distress and helplessness, and their grievances remain unheard.
15. That the applicants are therefore constrained to approach this Hon'ble Tribunal seeking justice.

In view of the above facts and circumstances, it is most respectfully prayed that this Hon'ble Tribunal may kindly:

- a) Take cognizance of the illegal acts of the Respondent.
- b) Order immediate inspection and investigation.
- c) Direct stoppage of illegal mining and plant operations.
- d) Order restoration of forest land and Sonanadi River.
- e) Ensure protection of rights of S.T. villagers and local residents.
- f) Initiate appropriate legal action and impose penalties against the Respondent.
- g) Pass any other order(s) deemed fit and proper in the interest of justice and environmental protection.

Place: Kalamang, Sundargarh

Date: 23-3-24

Filed by:

Villagers of Kalamang  
Koida Block, Bonai Sub-Division  
District Sundargarh, Odisha

Dasharu Naik

President  
Kalamang village  
7855040679

Phone 800-7 Kamudi  
Secy. Kalamang village  
9861322416

Akash Kiran Naik  
Patel Patra

Susanta Behera

Tanu Naik

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Ram Ch. Behera

Rusli Naik

Prasanta Naik





Jateswar Naik

Mitumunda

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ସୁଧାକର ନାୟକ

Sunehy Patna

ମହାପାତ୍ର ନାୟକ

Maharaja Naik

Madhaba Naik

Sambhar Munda

Nilamoni Naik

Bharat Behara

ବିହାରୀ ନାୟକ

Deep Naik

Ranjana Naik

ସୀତା ନାୟକ

Deepak Kumar Delury

DISANA

Ranaj Naik

Rajkumar Behara

Mina Karna

Doctor Behara

LAKHASADA

ପ୍ରଦୀପ ନାୟକ

ସୁକୁମାର ନାୟକ

Bidyashan Behara

Sanjay Behara

Mitra Karna Naik

Amit Naik

Rahul Behara

ମାନ୍ୟ ସେନା

Sanjay Behara

Muna Naik

Ushai Nath Patna

Deepak Kumar Pradhan

Byay Kumar Naik

Jeta Naik

Sahadev Kumudial

Mukun Naik

Nakula Behara

Jogeswar Patna

ସୁକୁମାର ନାୟକ

ମନୋ ମହାପାତ୍ର

Mano Patna

ଘୋଷ ମହାପାତ୍ର

Ghorat Patna

ସୁକୁମାର ନାୟକ

Sunehy Patna

Ballara Naik

Amit Naik

Punina Behara

Rajna Naik

Anty Naik

Gopal Naik

S. Kumar Patna

Karna Patna

Sukant Naik

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Bishnu Ch Naik

Hiran Behara

ମନୋ ମହାପାତ୍ର

Akshay Dehury

Arun Dehury

Jaganath Behara





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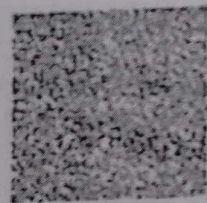
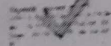
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 DASHARU NAIK  
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 TAL: MALDA  
 DIST: KOLKATA  
 PIN: 746008  
 SUNDERGARH, ODISHA - 750008  
 91 9128 7641 4903 5654

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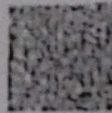
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NAME: DASHARU NAIK  
 DOB: 12/06/1970  
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 Kalamong.  
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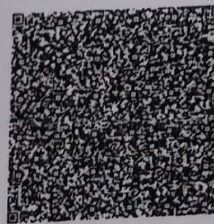
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To  
ଆକାଶ କିରନ ନାୟକ  
Akasha Kiran Nalk  
C/O Dasharu Nalk  
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Sundergarh Odisha - 770048  
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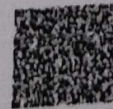


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Akasha Kiran Nalk  
ଜନ୍ମ ତାରିଖ / DOB: 26/06/1996  
ପୁରୁଷ / MALE

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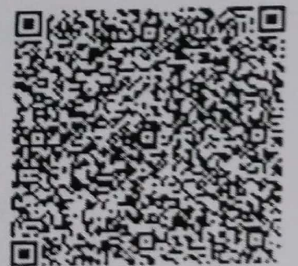


ପଟେଲ ପାତ୍ର

PATEL PATRA

ଜନ୍ମ ତାରିଖ /DOB: 26/02/1972

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